

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
CP/59/ND/2021

IN THE MATTER OF:

Braceit International LLP	...	Applicant
Versus		
ROC	...	Respondent

Under Section 465.

Order delivered on 16.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Anurag Chandra, Mr. Rohit Raman Ms. Sweta Shree, Advs.
For the Respondent	: Mr. Saket Billa, PCS
For the RoC	: Ms. Jyoti Khurana, Adv.
For ITD	: Mr. Parth Semwal, Mr. Abhishek Maratha, Mr. Apoorv Agarwal, Standing Counsels

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **27.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)